The Meeting No.16/AM-20 dated 16.01.2020 (Part-I) actually held on 05.03.2020, 17.03.2020 for the licensing year 2019-20 to considered the Special Advance Authorisation cases under para 4.04(a) FTP 2015-20, and to consider the personal hearing cases under para 4.7, Duty Exemption Schemes (Chapter-4) in Room No.10 of DGFT under the Chairmanship of Shri Hardeep Singh, Addl. DGFT. The following officers were present:-

S.No.	were present:-	eep Singh, Addl DOFT, The
	Name of the representatives	leep Singh, Addl. DGFT. The follow
1	Name of the representatives and their designation Shri Kuldeep Singh Asst Di	
2.	Shri Kuldeep Singh, Asst. Director-I	Department
	- Adm Asrev al Cr. Con 1	DCMSME
		AT&DC
	Sill Rajesh Malhotra, DDC	AEPC
-	Silli Manoi Kuman M	
At	the outset the Minutes Care	DOFT
5.01.2020	the outset the Minutes of NC-V Meeting No. 15/AM-0, 17.01.2020, 23.01.2020, 05.02.2016	1 DGFT
olean .	25.01.2020, 25.01.2020 05.02.2016 Fro. 15/AM-	20 dated 12 12 2010

At the outset the Minutes of NC-V Meeting No. 15/AM-20 dated 12.12.2019 actually held on 15.01.2020, 17.01.2020, 23.01.2020, 05.02.2019 and 14.02.2020 for the licensing year 2019-20 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.16/AM-20 dated 16.01.2020 (Part) was taken up for discussion and the decision taken in respect of each case is enumerated below: MEETING NUMBER

: 16/84-ALC3/2019 MEETING DATE : 16.01.2020

Case No.:13/25/84- ALC3/2018	Party	Meet No/Date:16/84-	Section Sequence of Galactic Action Section 1985
HQ File	EXPORTS	ALC3/2019 16.01.2020	Status: Approved
1 :01/84/050/00711/AM19/	RLA File	Lic.No/Date:0710114605	
Decision: Committee consthrough the details submittee	idered the case as per agen	28.02.2019	and the second s

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify RA concerned may take necessary action subject to compliance of other usual conditions.

12	grand and the same of the same	EXPORTS LTD		Status: Approved
	ny File		16.01.2020	
	.01/84/030/00712/AM19/	:07/24/040/00270	Lic.No/Date:0710114606 28.02.2019	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

26 <sub>[1</sub>	Case No.:29/4/84- ALC3/2019	Party Name:RAGHUVIR EXIM LIMITED	AI C3/2010	otatus. Dellere	
	HQ File	RLA File	West 1.2020	and Re-indexed	
	.01/84/030/00034/AM20/	.08/24/040/000	Lic.No/Date:0810145070	Defer	
1	Decision: Committee consi	dered the case as per agend	25.04.2019	Date:18.06.2020	

Man James

through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. Committee decided to call for PH again with sample and calculation to justify 17% wastage whereas in application it is 7.5% wastage. The case stands deferred for re-listing on 18.06.2020.

HQ File :01/84/050		Party Name:PARVEEN WOOLLEN & SPINNING MILLS	ALC3/2019	Status: Reject
	11Q FILE	RLA File	16.01.2020	Triple for the second s
	:01/84/050/00038/AM20/  Decision: Committee consthrough the details submitted.	:33/24/040/00005/AM20/	Lic.No/Date:3310030531	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020, noted the representative was not able to explain properly with justification.

RA concerned may take necessary action subject to compliance of other usual conditions.

The second secon	Party Name:BHARAT SILKS	Meet No/Date:16/84- ALC3/2019	Status: Approved
.01/84/030/00055/AM20	AM20/	16.01.2020 Lic.No/Date:0710114879 09.05.2019	- Approved

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as under:

	S.No.	Port i roduct	Export Quantity		Import item	Quantit
34	2.	Ladies Jacket C1907M of 100% Silk Dyed Fabric, 82 GSM +/- 10% with lining of 100% Silk - Dyed Fabric 35 GSM +/- 10%  Ladies Jacket	400 Number	2.	100% Silk Dyed Fabric, 19mm, 82 GSM +/- 10% width 137 Cm 100% Silk Dyed Fabric 8mm Habutai 35 GSM +/- 10% width 137 Cm	Quantity allowed 1900 Sq. Mtrs
	C1908M of 100% Silk Dyed Fabric, 82 GSM +/- 10% with	Number	4.	100% Silk Dyed Fabric, 19mm, 82 GSM +/- 10% width 137 Cm	1580 Sq. Mtrs	
Printed and the second		lining of 100% Silk - Dyed Fabric 35 GSM +/- 10%			100% Silk Dyed Fabric 8mm Habutai 35 GSM +/- 10% width 137 Cm	1131 Sq. Mtrs

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.:17/9/84- ALC3/2019 HQ File	Party Name:BHARAT SILKS	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status: Approved
:01/84/050/00202/AM20	0/	Lic.No/Date:07101152	
Decision: Committee corwent through the details seefore NC on 05.03.2020		08.08.2019 agenda alongwith other	relevant papers an

before NC on 05.03.2020 and explained their case and decided to ratify the norms as per written comments of DC (MSME) vide email dated 20.03.2020, norms recommended as under:

	1. Girls' Frock (Style 1 100033911) made of 100	No. 2256 0% Pieces	Polyester Fah	Qty recommended.
	GSM 24±10% with 100 Polyester Lining Feb.	ed), 0%	(3) (d), d3M 24±10%	Mtrs/ piece
Control and Arriva and Arriva	(Dyed), GSM 65±10% at 100% Polyester Linit Mesh Fabric (Dyed). GS	nd	100% Polyester Lining Fabr (Dyed), GSM 65±10%	Sq. Mtrs.
2	Girls' Frock (Style N		100% Polyester Lining Mes Fabric (Dyed), GSM 23±10%	Sh   1895 Sq. Mtrs. @0.84 Sq. Mtrs/ piece
Commission of the second control of the seco	Nylon Fabric (Dyed), GSN 37±10% with 100% Nylon	Pieces	100% Nylon Fabric (Dyed) GSM 37±10% 100% Nylon Fabric (Dyed)	@1.97 Sq. Mtrs/ piece
	37±10% & 100% Nulsan	1	GSM 37±10%  100% Nylon Fabric (Dyed) GSM 37±10%	(a) 1.03 Sq. Mtrs. (a) 1.03 Sq. Mtrs/ piece (b) 3364.41 Sq. Mtrs
	Lining Fabric (Dyed), GSM 37±10% & 100% Nylon Lining Fabric (Dyed), GSM		100% Nylon Fabric (Dyed), GSM 37±10%	@1.11 Sq. Mtrs/ piece 3667.51 Sq. Mtrs
	Lining Fabric (Dyed), GSM 94±10% &100% Polyester		Polyester Lining Fabric (Dyed), GSM 94±10%	@0.867 Sq. Mtrs/
	Lining Mesh Fabric (Dyed), GSM 65±10%		100% Polyester Lining Mesh Fabric (Dyed), GSM 65±10%	piece 2607 Sq. Mtrs. @0.86 Sq. Mtrs/ piece
3.	Ladies Dress made of 100% Silk Crinkle Chiffon printed Fabric, GSM 52±10%.	250 Pieces	100% Silk Crinkle Chiffon printed Fabric, GSM 52±10%.	Total quantity 512.50 Sq. Mtrs.
4.	(Style No. M3637) Ladies Paris 100% Silk Georgette print   No. 100%	250	100% Silk Georgette printed	@2.05 Sq. Mtrs/ piece
	Georgette printed Fabric, GSM 52±10%. (Style No. M6002)		rabric, GSM 52±10%.	Total quantity 385 Sq. Mtrs. @1.54 Sq. Mtrs/ piece
4 CC	oncerned may take necess	ary action	subject to compliance of ot	, proce

ALC	2017	Party Name:BHARAT SILKS	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status: Approved	
HQ :01/8	HQ File :01/84/050/00207/43/60	RLA File			
Deci	sion: Committee cons	:07/24/040/00109/AM20/	14.08.2019 nda alongwith other relevan		

Mangling.

through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:32/12/84- ALC3/2019	a OKIS	Meet No/Date:16/84- ALC3/2019 16.01.2020	Status: Approved
:01/84/050/00305/AM20/  Decision: Committee con	RLA File :05/24/040/00406/4 M20/	Lic.No/Date:0510412200	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

## Minutes of manual cases considered by the Norms Committee -V In Meeting No. 16/84 dated 16.01.2020 actually held on 05.03.2020 and 17.03.2020

Case No. 299	actuary neid on 05.03.2020 and 17.03.2020
NC Meeting No. 16/AM20 dated	M/s. Shahi Exports P. Ltd. (SPL) F. No. 01/84/171/00314/AM20/DES.V
<b>Decision:</b> M/s. Shahi Exports P. Ltd. vi of norms for the following export pro	ide their letter dated 13.02.2020 requested for prior fixation

of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. Details of Export item  No.  Men's Shorts made of 98% Cotton 2% Elastane (Spandex) Dyed Woven Fabric GSM 285 (Tolerance + or - 10%), Style No. 103652  The copy of the application is being formpliance of other years.	Quantity 3525 No	1.	GSM 285 (Tolerance + or – 10%)	Quantity recommended 6486 Sq.mtr. (As applied)
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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation GSM should match in import and export.

-	No. 300	M/s. Sha	hi Exports P. Ltd. (SPL)	
10.01	Meeting No. 16/AM20 dated .2020 actually held on 05.03.	F. No. 01	/84/171/00315/AM20/DES	S.V
of no comm details	ion: M/s. Shahi Exports P. Iorms for the following exposittee considered the case as provided in this case. The C Details of Export item	Ltd. vide their le	with other relevant papers. ed the input output norms	
No.		Quantity	Details of Import Items	Quantity recommended

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2.	Babies Garment (Camisole) made of 55% Linen 45% Rayon Woven Dyed woven fabric GSM 145 (Tolerance + or 10%), Style No. 3400198422		- 1.	55% Linen 45% 998 Sq.mtr. Rayon Woven Dyed woven fabric GSM 145 (Tolerance + or 10%)
3.	Girls Camisole made of 55% Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%), Style No. 3400198422	5278 No	2.	55% Linen 45% 4328 Sq.mtr. Rayon woven dyed fabric GSM 145 (Tolerance + or - 10%)
	Babies Garment (Dress) made of 55% Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%), Style No. 3400197731 Girls Dress made of 55%	1218 No	3.	55% Linen 45% 1584 Sq.mtr. Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%)
	Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or - 10%), Style No. 3400197731 y of the application is being for nee of other usual conditions	5278 No		Rayon woven dyed fabric GSM 145 Tolerance + or -

GSM should match in import and export.

Case No. 301	
NC Meeting No. 16/AM20 dated	M/s. Chelsea Mills LLP (SPL)
16.01.2020 actually held on 17.02 2005	F. No. 01/84/171/00316/AM20/DES V
Decision: M/s. Chelsea Mills II P.	their letter dated 14 02 2020 research 12

Decision: M/s. Chelsea Mills LLP vide their letter dated 14.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Export Product No.	Details of Export item	Export Quantity	EP. No.	the input output norms a  Details of Import  Items	Quantity recommended
200 C	100% Cotton WVN Denim Infants & Girls Dresses GSM 155 +/- 10%, Style No. 603933 100% Cotton WVN	5200 No	200C	Denim Fabric GSM 155 +/- 10%	6812 Sq.mtr. (As applied)
	Denim Infants & Girls Emb. Jeans GSM 336 +/- 10%, Style No. 600381	No.	201C	100% Cotton WVN Denim Fabric GSM 336 +/- 10%	14592 Sq.mtr. (As applied)
	92% Cotton 7% Elasterell/Polyester 1% Lycra/Spandex WVN Denim Young Girls (Tall & Big) Emb. Shorts GSM 336 +/-	6490 No	202C	92% Cotton 7% Elasterell/Polyester 1% Lycra/Spandex WVN Denim Fabric GSM 336 +/- 10%	7139 Sq.mtr. (As applied)

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203 C	10%, Style No. 539981				
	92% Cotton 7% Elasterell/Polyester 1% Lycra/Spandex WVN Denim Young Girls (Tall & Big) Emb. Shorts GSM 336 +/-10%), Style No. 540034	5110 No	203C	92% Cotton 7% Elasterell/Polyester 1% Lycra/Spandex WVN Denim Fabric GSM 336 +/- 10%)	(As applied)
204 C 205 C	100% Cotton WVN Denim Young Girls (Tall & Big) Long Shirts GSM 25/ +/- 10%, Style No. 601658 100% Cotton WVN	16000 No	204C	100% Cotton WVN Denim Fabric GSM 25/ +/- 10%	34880 Sq.mtr. (As applied)
20.00	Denim Men's (Tall & Big) Workers Shirt, Style No. 604574  of the application is being for the application is being for the property of the application is being for the application is being f	1280 No		200 1/- 10/0	4633 Sq.mtr. (As applied)

24.10.2019 actually held on 05.03.2020	M/s. JAYAKUMARAN EXPORTS  F. No. 01/60/162/042/AM20/PRC  01/84/050/00384/AM18/DES-V  01/84/050/00013/AM17/DES-V
<b>Decision</b> : Committee considered the	Adv. Authorization No. 3210077869 dated 18.04.2016

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. Committee noted licence has been granted for Ladies Short and Ladies Top. But they have exported Pyjama Sets. Copy of shipping bill not submitted by the representative. Committee advised to submit the shipping bill and buyer's email for change of The case stands deferred for re-listing on 18.06.2020.

Case No. 307	M/s. Richa & Co. (SPL)
	F. No. 01/84/171/00317/AM20/DES V

Decision: M/s. Richa & Co. vide their letter dated 27.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

1.	Details of Export item  Ladies Trouser made of 100% Linen Yarn Dyed Woven Fabric GSM 155+/- 10%, Style No. CN432631MI, CN432631MP	Quantity 1194 No	1.	Details of Import Items  100% Linen Yarn Dyed Woven Fabric GSM 155 +/- 10%	Quantity recommended
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3.	Ladies Blazer made of 55% Linen 45% Rayon Dyed Woven Fabric GSM 190 +/- 10%, Style No. CN411998MI, CN411998MP Ladies Blazer made of 55%	2.	55% Rayon Fabric 10%		45% Woven 190 +/-	7626 Sq.mtr. (As applied)
	Linen 45% Rayon Yarn Dyed Woven Fabric GSM 200 +/- 10%, Style No. CN411998MI, CN411998MP Dy of the application is being for	3.	Woven 200 +/- ;	Fabric 10%	GSM GSM	8184 Sq.mtr. (As applied)

M/s. Shahi Exports P. Ltd. (SPL)
F. No. 01/84/171/00318/AM20/DES V
vide their letter dated 24 02 2020 received a

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 24.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.		0	roved	Details of Import	under: Quantity
2.	Babies Garment (Skirts) made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or - 10%), Style No. 3400197232	1083 No	1.	Items  55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or -10%)	recommended 1061 Sq.mtr. (As applied)
3.	Girls Skirts made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or - 10%), Style No. 3400197232  Babies Garments	5415 No	2.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	5307 Sq.mtr. (As applied)
	Camisole) made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or - 10%), Style No. 3400198422	1218 No	3.	Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	940 Sq.mtr. (As applied)
	Girls Camisole made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%), Style No. 3400198422	5278 No	4.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	4071 Sq.mtr. (As applied)
I I	Babies Garment (Dress) 1 made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 Tolerance + or - 10%),	125 No		55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or –	1407 Sq.mtr. (As applied)

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	Style No. 3400197731			
I   (   S	Girls Dress made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 Tolerance + or - 10%), Style No. 3400197731 of the application is being force of other usual conditions	6.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or -	(As applied)

GSM should match in import and export.

Case No. 309	NU G
NC Meeting No. 16/AM20 dated	M/s. Orient Craft Ltd. (SPL)
16.01.2020 actually held on 05.03.2020	F. No. 01/84/171/00319/AM20/DES.V
Decision: M/s. Orient Croft Ltd.	their letter dated 28 02 2020 records 1.0

Decision: M/s. Orient Craft Ltd. vide their letter dated 28.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

No. 1.	Details of Export item	Export Quantity	Details of Import Items	Quantity
	Ladies Blouse Shell: 100% Polyester Woven Printed Fabric (Filament Non Texturised Yarn), GSM 79 (+/- 10%), Lining: 100% Polyester Woven Dyed Fabric (Filament Non Texturised Yarn), GSM 75 (+/- 10%), Style No. 541818/541940/543891/543929	10000 No	100% Polyester Woven Printed Fabric (Filament Non Texturised Yarn), GSM 79 (+/- 10%) 100% Polyester Woven Dyed Fabric (Filament Non Texturised Yarn), GSM 75 (+/- 10%)	2.34 Sq.Mtrs./piece

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation GSM should match in import and export.

Exports P. Ltd. (SPL)
171/00320/AM20/DES.V
dated 27 02 2020 request 1.5
/

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 27.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

No.	Details of Export item	Export	T	the input output norms as i	under:
-	Gents Jacket with Hood	Quantity		Details of Import Items	Quantity
	made of 100% Polyester Knitted Other Pile Fabric		1.	100% Polyester Knitted Other Pile Fabric Assembled in	(As applied)

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Assembled in Layered with 100% Polyester Woven Fabric GSM 310 and 100% Polyester Knitted Other Pile Fabric Assembled in Layered with 100% Polyester Woven Fabric GSM 294 (Tolerance + or – 10%), Style No. XM1099			Layered with 100% Polyester Woven Fabric GSM 310 (Tolerance + or – 10%) 100% Polyester Knitted Other Pile Fabric Assembled in Layered with 100% Polyester Woven Fabric GSM 294 (Tolerance + or – 10%)	37700 Sq.mtr (As applied)
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GSM should match in import and export.

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	M/s. Bharat Silks (SPL)
C Meeting No. 16/AM20 dated	F. No. 01/84/171/00321/AM20/DES.V
5.01.2020 actually held on 05.03.2020	etter dated 29.02.2020 requested for prior C

Decision: M/s. Bharat Silks vide their letter dated 29.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

SI. Details of Export item  No.  Ladies Full Sleeve Shi made of 61.5% Silk 38.5 Tencel Printer Fabric GSM 90 +/- 10% Style No. F0TXG-T2886	Quantity rt 410 No s d	1.	Details of Import Items 61.5% Silks 38.5 Tencel Printed Fabric GSM 90 +/- 10%, width 140 cms	Quantity recommended 947 Sq.mtr.
Ladies Blouse made of 61.5% Silk 38.5% Tence Printed Fabric GSM 90 +/- 10%, Style No. F0TXG-U2392	f 405 No	2.	61.5% Silk 38.5% Tencel Printed Fabric GSM 90 +/- 10%, width 140 cms	532.98 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation GSM should match in import and export.

NC Meeting No. 16/11/09	M/s. Orient Craft Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00323/AM20/DES V
norms for the following export prod committee considered the case as per age details provided in this case. The Commi	their letter dated 11.03.2020 requested for prior fixation of ucts under Special Advance Authorization Scheme and enda alongwith other relevant papers. As per CAD and other tee approved the input output norms as under:  Export Details of Import Quantity

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1.	Ladies Blouse Shell: 100%	Quantity		Items	
	Folyester Woven Printed Fabric (Filament Non Texturised Yarn), GSM 79 (+/-10%), Lining: 100% Polyester Woven Dyed Fabric (Filament)		2.	100% Polyester Woven Printed Fabric (Filament Non Texturised Yarn), GSM 79 (+/- 10%)	(As applied)
	Non Texturised Yarn), GSM 75 (+/- 10%), Style No. 541818/541940/543930/ 543891/543929  opy of the application is being forw liance of other usual condition.			Woven Dyed Fabric (Filament Non Texturised Vars)	(As applied)

Case No. 313	
NC Meeting No. 16/AN/20	M/s. Richa Global Exports P. Ltd. (SPL)
16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00324/AM20/DES.V
Decision: M/s Richa Global E	Ltd. vide their letter dated 11.03.2020

Decision: M/s. Richa Global Exports P. Ltd. vide their letter dated 11.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

1. Ladies Dress made 100% Viscose Prin Woven Fabric GSM 1 (+/- 10%) Style No. 3281	Quantity of 3940 No ted 35	1.	Details of Import Items  100% Viscose Printed Woven Fabric GSM 135 (+/- 10%)	Quantity recommended
2. Ladies Trouser made 100% Cotton Yarn Dy Denim Woven Fabric GS 160 (+/- 10%) Style N 07P366	of 2330 No ed	2.	100% Cotton Yarn Dyed Denim Woven Fabric GSM 160 (+/- 10%)	6990 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation GSM should match in import and export.

Case No. 314	
	M/s. Richa Global Exports P. Ltd. (SPL)
IC Meeting No. 16/AM20 dated	F. No. 01/84/171/00325/AM20/DES.V
6.01.2020 actually held on 17.03.2020	WIZU/DES.V
ecision: M/s. Richa Global Exports P.	Ltd. vide their letter dated 11.03.2020

Decision: M/s. Richa Global Exports P. Ltd. vide their letter dated 11.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

1.	Details of Export item  Ladies Top with Knot made of 100% Polyester printed Woven Fabric GSM 95 (+/-10%) Style No. 2874	Quantity 14465 No	1.	Items  100% Polyester	Quantity recommended
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2. Ladies Top with Knot made of 100% Polyester Dyed Woven Fabric GSM 95 (+/-10%), Style No. 2873  The copy of the application is being for compliance of other polyesters.			100% Polyester Dyed Woven Fabric GSM 95 (+/- 10%)	27737 Sq.mtr. (As applied)
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Case No. 315	
NC Meeting No. 16/AM20 data	M/s. Richa Global Exports P. Ltd. (SPL)
16.01.2020 actually held on 17.03.2020  Decision: M/s. Richa Global Exports P	F. No. 01/84/171/00326/AM20/DES.V  Ltd. vide their letter dated 05 03 2020

Decision: M/s. Richa Global Exports P. Ltd. vide their letter dated 05.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

No. Details of Import Quantity Quantity Ladies Blouse made of 100% 1. Items recommended 1554 No 100% Polyester Dyed 1. Polyester Dyed Woven 2440 Sq.mtr. Woven Fabric GSM Fabric GSM 116 (+/- 10%) (As applied) alongwith Lining of 100% 116 (+/- 10%) Polyester Dyed Woven Fabric GSM 116 (+/- 10%), 100% Polyester Dyed Style No. 07W911 2440 Sq.mtr. Woven Fabric GSM (As applied) 116 (+/- 10%) 2. Ladies Blouse made of 100% 716 No 100% Polyester Dyed 1. Polyester Dyed Woven 1575 Sq.mtr. Woven Fabric GSM Fabric GSM 116 (+/- 10%), (As applied) alongwith Lining of 100% 116 (+/- 10%) Polyester 100% Polyester Dyed Dyed Woven Fabric GSM 55 (+/- 10%), 788 Sq.mtr. Woven Fabric GSM (As applied) Style No. 07W925 55 (+/- 10%) 3. Ladies Blouse made of 100% 1224 No 100% Polyester Dyed Polyester Dyed 3452 Sq.mtr. Woven Woven Fabric GSM Fabric GSM 116 (+/- 10%), (As applied) alongwith Lining of 100% 116 (+/- 10%) Polyester 100% Polyester Dyed Dyed Woven 1102 Sq.mtr. Fabric GSM 55 (+/- 10%), Woven Fabric GSM (As applied) Style No. 07W926 55 (+/- 10%)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation GSM should match in import and export.

Case No. 316	M/a D' 1 GI
NC Meeting No. 16/AM20 dated	M/s. Richa Global Exports P. Ltd. (SPL)
16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00327/AM20/DES.V
Decision: M/s Richa Clab 1 B	Ltd. vide their letter dated 04 02 2000

Decision: M/s. Richa Global Exports P. Ltd. vide their letter dated 04.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Marthua.

S1. No. 1.	Details of Export item  Ladies Tunic made of 100% Cotton Yarn Dyed Woven Fabric GSM 99 (+/-10%), Style No. 519129-519402	Export Quantity 7435 No	1.	Details of Import Items  100% Cotton Yarn Dyed Woven Fabric GSM 99 (+/- 10%)	Quantity recommended 20818 Sq.mtr. (As applied)
2.	Ladies T.	2078 No	2.	100% Cotton Printed Woven Fabric GSM 105 (+/- 10%)	5818 Sq.mtr. (As applied)
3.	Ladias DI	3690 No	3.	87 (+/- 10%)	12177 Sq.mtr. (As applied)

GSM should match in import and export.

Case No. 317	100
NC Meeting No. 16/43/50	M/s. Shahi Exports P. Ltd. (SPL)
16.01.2020 actually held on 17.02.2020	F. No. 01/84/171/00328/AM20/DFS V
Decision: M/s. Shahi Exports P. Lad.	e their letter dated 04.03.2020 requested for a in G

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 04.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

No. 1.	Ladies Jacket with Hood	Quantity	1.	he input output norms as a Details of Import Items  100% Cotton Denim	Quantity recommended
made of 100% Cotton Denim Woven Fabric GSM 380 (Tolerance + or - 10%), Style No. 344J2245 The copy of the application is being formalisms of the style of the sty			Woven Fabric GSM 380 (Tolerance + or – 10%)	3400 Sq.mtr.	

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation GSM should match in import and export.

s. Shahi Exports P. Ltd. (SPL)
PT. Bid. (SFL)
No. 01/84/171/00336/AM20/DES.V
eir letter dated 09 03 2020 reserved 16

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 09.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. Details of Export item	Export		he input output norms as a	under:	
1.	Men's Shirt (Full Sleeve) made of 100% Cotton	Quantity 3060 No	1.	Details of Import Items 100% Cotton Denim Woven Fabric GSM	Quantity recommended 9945 Sq.mtr. (As applied)

Marghi

Denim Woven Fabric GSM 305 (Tolerance + or - 10%), Style No. 104145  The copy of the application is being forwarded	305 (Tolerance + or – 10%)
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Case No. 319	
	M/s. Gaurav International (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	
Decision: M/s. Gauray International	their letter dated 12.03.2020 request 15
norms under Special A 1	their letter dated 12.03.2020

Decision: M/s. Gaurav International vide their letter dated 12.03.2020 requested for prior fixation of norms under Special Advance Authorization Scheme. Committee considered the case as per agenda alongwith other relevant papers and other details provided in this case. The Committee decided to ask the firm for CAD mentioning length, width, efficiency and number of bundles alongwith the The case stand deferred for listening on 26.03.2020.

ase No. 320	
C Meeting No. 16/AM20 dated	M/s. Chelsea Mills LLP (SPL)
.01.2020 actually held on 17.02 core	F. No. 01/84/171/00338/AM20/DES V
cision: M/s. Chelsea Mills LLD	
cision: M/s. Chelsea Mills LLP vide	their letter dated 16.03.2020 requested 5

Decision: M/s. Chelsea Mills LLP vide their letter dated 16.03.2020 requested for prior fixation of norms under Special Advance Authorization Scheme. Committee considered the case as per agenda alongwith other relevant papers and other details provided in this case. The Committee decided to ask the firm for CAD mentioning length, width, efficiency and number of bundles alongwith the The case stand deferred for listening on 26.03.2020.

Dated 16.01.2020 actually held on 17.03.2020	
Decision: Committee considered the c	case as per agenda along with the

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm's request for review of the decision taken by NC in its meeting No.06/AM20 dated 20.06.2019 for amendment in the description of export item for remaining export obligation of Advance Authorisations obtained under SION J-32, cannot be considered. NC decided to reject the

Case No. 322	M/s. Orient Fashion Exports (I) P. Ltd. (SPL)
16.01.2020 actually held on 17.02.2020	F. No. 01/84/171/00339/AM20/DFS V
Decision: M/s. Orient Fashion F	(I) P. Ltd. vide their letter data by the

Decision: M/s. Orient Fashion Exports (I) P. Ltd. vide their letter dated 11.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as

SI.	Details of Export item	Export		Distribution	
No. 1.	Infant Dress in 100% Cotton Printed 21W	Quantity	1.		Quantity recommended 0.60Sq.mtr./Pc

Cordurov Wover D. I.				
Corduroy Woven Fabr GSM 152 +/- 1			Fabrics, GSM 153	2 1/
(Variation)	0%		10% (Variation)	2 +/-
Indegenious Knitted In	vith		( anation)	
616395	No.			
2 Infant D				
Cotton Solid Dyed 21	0% 10908 N	0 2.	100% Cotton S	-1:1
Corduroy Woven Fabric	W		Dyed 21W Cordu	olid 0.53 Sq.mtr./
			Woven Fabrics, G	CM
(Variation)	+1-			0%
Indegenious Knitted Inn	ui		(Variation)	070
Bodysuits, Style N.				
616352	0.			
3. Infant Dress in 100%	6 7016 No			
Cotton Solid Dyed 219	V	3.	100% Cotton So	lid 0.53 Samtr /D
Corduroy Woven Fabric	S		Dyed 21W Cordur	ov sies sq.mii./P
USM 152 +/- 100			woven Fabrics GS	M
(Variation)			152 +/- 10	
Indegenious Knitted Innov			(Variation)	
Bodysuits, Style No.				
4. Infant Roman in the				
Million With Knitted		i. 1	0.00	
rights (Ready to ween			00% Cotton Soli	d 3414 Sq. mtr.
imported) in 100% Cotton			yed 21W Corduro	V/ / / A - 1.
Solid Dyed 21 W Cordurov		V	Voven Fabrics GSN	1
Woven Fabrics GSM 152			52 +/- 10%	ó
+/- 10% (Variation) and			Variation)  On Cotton 229	
75% Cotton 22% Nylon 3%	4743 No	1		1 1 4 4 1 1 1
Spandex Knitted Tights	110	K	ylon 3% Spandex	(As applied)
(Ready to were attach with Infant Romper and Re-		to	nitted Tights (Ready were attach with	
Export) 0.35 Grams per Pc.		In	fant Romper and Re-	
Style No. 616353		Ex	port) 0.35 Grams	
) ladice D		per	· Pc.	
Polyester 5% Spandex	2525 No	5. 959		2 24 0
Printed Woven Fabrics		Spa	andex Printed	
GSM 200 +/- 10%		Wo	even Fabrics GSM	
(Variation) Style No.		200	+/- 10%	
76B0058		(Va	riation)	
Infant Romper in 100%	7271 No			
Cotton Cordurov Solid	12/11/10	6. 100		0.65 Sq.mtr./Pc
Dyed Woven Fabrics GSM		Cor	duroy Solid Dyed	7
300 +/- 10% (Variation)		300	ven Fabrics GSM	
Indegenious Indegenious			+/- 10%	
Bodysuits, Style No. 616364		( vai	iation)	
Infant Dress in 98% Cotton 3	141 No 7	. 98%	Cott	
2% Spandex Solid dyed			1 2/0	0.76 Sq.mtr./Pc
Will Woven Fabrics GSM		Twil	dex solid dved	
215 +/- 10% (Variation) with Indegration		GSM	Woven Fabrics 215 +/- 10%	
Bodyavit and Bodyavit		(Vari	ation) +/- 10%	
Bodysuits, Style No. 601986				1 = 7 1 1 2 1
	The second secon			

Morgling.

Dyo 300 with Bod 6163	ysuits, Style No.			Woven Fabrics GSM 300 +/- 10% (Variation)	0.66 Sq.mtr./Pc
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GSM should match in import and export.

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